

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 40/AM15
HELD ON 31.12.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 40/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 31.12.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 38/AM15 and 39/AM15 held on 24.12.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-177	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00432/AM10/DES-VII	Status: Approved
NC No. 40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110042461 dated 19.03.2010	RLA F. No. 31/24/040/00236/AM10	

Request: Amendment in the description of Export Product No. 1 against Advance Authorization No. 3110042461 dated 19.03.2010

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product No. 1 from "20% Glass fibre Reinforced Microsphere based PBT Compound (Arnite TV4240 P)" to "Arnite TV 4 240 P White (20% Glass Fiber Reinforced PBT)".

Accordingly, the Committee decided to amend the description of Export Product No. 1 to read as "Arnite TV 4 240 P White (20% Glass Fiber Reinforced PBT)".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 7/AM11 held on 19.05.2010 (Case No. 3/53/87-ALC1/2009).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

डॉ० ललित बि० सिंघल, आई.टी.एस.
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Case No. A-178	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00129/AM12/DES-VII	Status: Approved
NC No. 40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110049115 dated 07.07.2011	RLA F. No. 31/83/040/00055/AM12	

Request: Amendment in the description of Export Product against Advance Authorization No. 3110049115 dated 07.07.2011

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "35% Glass Fiber Reinforced PBT Compound (ARNITE TV 2372 NATURAL)" to "Arnite AV 2 372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound".

Accordingly, the Committee decided to amend the description of Export Product to read as "Arnite AV 2 372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 29/AM12 held on 19.10.2011 (Case No. 3/16/87-ALC1/2011).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.


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Case No. A-179	NC No.:40/AM15 Dated: 31.12.2014	DSM INDIA PVT. LTD.	Status: Approved
HQ F. No.	01/87/050/00198/AM12/DES-VII	01/87/050/00212/AM12/DES-VII	
RLA F. No.	31/83/040/00083/AM12	31/83/040/00107/AM12	
Adv. Lic. No. and Date	3110049484 dt. 27.07.2011	3110050319 dt. 15.09.2011	

Request: Amendment in the description of Export Product No. 2 against two Advance Authorizations

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product No. 2 from "35% Glass Fiber Reinforced PBT Compound (ARNITE TV 2372 NATURAL)" to "Arnite AV 2 372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound".

Accordingly, the Committee decided to amend the description of Export Product No. 2 to read as "Arnite AV 2 372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 29/AM12 held on 19.10.2011 (Case No. 7/24/87-ALC1/2011).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

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Case No. A-180	NC No.:40/AM15 Dated: 31.12.2014	DSM INDIA PVT. LTD.		Status: Approved
HQ F. No.	01/87/050/00410/AM10/DES-VII	01/87/050/00412/AM10/DES-VII	01/87/050/00415/AM10/DES-VII	
RLA F. No.	31/24/040/00003/AM10	31/24/040/00043/AM10	31/24/040/00109/AM10	
Adv. Lic. No. and Date	3110040323 dt. 16.10.2009	3110040872 dt. 30.11.2009	3110041316 dt. 01.01.2010	

Request: Amendment in the description of Export Product against three Advance Authorizations

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "20% Glass fibre Reinforced Microsphere based PBT Compound (Arnite TV4 240 P)" to "Arnite TV 4 240 P White (20% Glass Fiber Reinforced PBT Compound in White Color)".

Accordingly, the Committee decided to amend the description of Export Product to read as "Arnite TV 4 240 P White (20% Glass Fiber Reinforced PBT Compound in White Color)".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 2/AM11 held on 14.04.2010 (Case No. 20/51/87-ALC1/2009).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

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Case No. A-181	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00261/AM10/DES-VII	Status: Deferred
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110040485 dated 05.11.2009	RLA F. No. 31/24/040/00128/AM10	

Request: Revision of adhoc norms fixed by NC against Advance Authorization No. 3110040485 dated 05.11.2009

Decision: It was observed that due to oversight the norms of another case have been given in this case. Applicant applied for ten import items in its 4.7 application whereas in the norms only four import items given by NC. Hence, it was decided to forward a copy of Representation of firm alongwith 4.7 application of subject Advance Authorization to D/o C&PC for obtaining their comments.

Deferred for three weeks.

Case No. A-182	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00140/AM12/DES-VII	Status: Approved
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110049338 dated 21.07.2011	RLA F. No. 31/23/040/00027/AM12	

Request: Amendment in the description of Export Product No. 3 against Advance Authorization No. 3110049338 dated 21.07.2011

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product No. 3 from "35% Glass Fiber Reinforced PBT Compound (ARNITE TV 2372 NATURAL)" to "Arnite AV 2 372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound".

Accordingly, the Committee decided to amend the description of Export Product No. 3 to read as "Arnite AV 2 372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 28/AM12 held on 12.10.2011 (Case No. 3/18/87-ALC1/2011).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

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Case No. A-183	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00456/AM09/DES-VII	Status: Approved
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110035620 dated 03.10.2008	RLA F. No. 31/24/040/00169/AM09	

Request: Amendment in the description of Export Product against Advance Authorization No. 3110035620 dated 03.10.2008

Decision: The case was considered in detail and the Committee agreed with the firm to amend the description of Export Product to read as "**Akulon N 24 G6 Grey 30% Glass Fiber Reinforced PA6 (Nylon 6) Compound in Grey Color**". However, while amending the description of Export Product, the Representative of D/o C&PC present in the Meeting stated that while approving norms it seems that due to oversight the norms of another case have been given in this case. Applicant infact had applied for four import items whereas in the norms, NC gave five import items.

2. It was observed that Import Item No. 4 - Flame Retardant (Non Haloganated) Melamine Cymurate (earlier approved by NC) was not applied by the firm. Hence, the Committee decided to delete this item from the norms. Since, the applicant had not applied for this item and the licence was also not issued for this item, it is presumed that the firm has not imported that item. However, RLA, Pune may verify the same. In respect of other four import items, the Committee decided to revise the quantity as under:

	IMPORT ITEM	QTY
1	Polyamide 6/Nylon 6 Chips/Granules	0.7025 kg
2	Glass Fiber	0.3090 kg
3	Relevant Colourant (Pigments/Masterbatch)	0.0155 kg
4	Mould Release Agent (Calcium Stearate)	0.0030 kg

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

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Case No. A-184	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00126/AM12/DES-VII	Status: Approved
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110049067 dated 06.07.2011	RLA F. No. 31/83/040/00054/AM12	

Request: Amendment in the description of Export Product against Advance Authorization No. 3110049067 dated 06.07.2011

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "20% Glass Fibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (AKULON K222 KGV4H GREY)" to "Akulon K 222 KG V4 H Grey 20% Glass Fiber Reinforced Flame Retardant PA 6 (Nylon 6) Compound in Grey Colour".

Accordingly, the Committee decided to amend the description of Export Product to read as "Akulon K 222 KG V4 H Grey 20% Glass Fiber Reinforced Flame Retardant PA 6 (Nylon 6) Compound in Grey Colour".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 28/AM12 held on 12.10.2011 (Case No. 25/15/87-ALC1/2011).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

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Case No. A-185	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00119/AM11/DES-VII	Status: Approved
NC No:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 3110043679 dated 21.06.2010	RLA F. No. 31/24/040/00006/AM11	

Request: Amendment in the description of Export Product against Advance Authorization No. 3110043679 dated 21.06.2010

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "20% Glassfibre Reinforced Flame Retardant Nylon-6 Compound (Akulon- K222 KGV4H)" to "Akulon K 222 KGMV 14 H Grey (25% Glass Fiber Reinforced Flame Retardant PA 6 (Nylon 6) Compound in Grey Colour)".

Accordingly, the Committee decided to amend the description of Export Product to read as "Akulon K 222 KGMV 14 H Grey (25% Glass Fiber Reinforced Flame Retardant PA 6 (Nylon 6) Compound in Grey Colour)".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 25/AM11 held on 22.09.2010 (Case No. 2/13/87-ALC1/2011).

Note: It was observed that the licence has already been expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.

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Case No. A-186	GUARNIFLON INDIA PVT. LTD.	HQ F. No. 01/87/050/00102/AM15/DES-VII	Status: Approved
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 0310779258 dated 23.04.2014	RLA F. No. 03/94/040/00031/AM15	

Request: Amendment in the description of Export Product against Advance Authorization No. 0310779258 dated 23.04.2014

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product from "Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Products – **Expanded** Rods & Tubes, Skived / Moulded Sheets, Tapes, Billets, Films, Pieces" to "Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Products – **Extruded** Rods & Tubes, Skived / Moulded Sheets, Tapes, Billets, Films, Pieces".

Accordingly, the Committee decided to amend the description of Export Product to read as "Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Products – **Extruded** Rods & Tubes, Skived / Moulded Sheets, Tapes, Billets, Films, Pieces".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 17/AM15 held on 23.07.2014 (Case No. 10/12/87-ALC1/2014).

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Case No. A-187	INDOFIL INDUSTRIES LTD.	HQ F. No. 01/87/050/00462/AM13/DES-VII	Status: Approved
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 0310723866 dated 13.02.2013	RLA F. No. 03/94/040/00968/AM13	

Request: Amendment in the description of Import Item No. 2 against Advance Authorization No. 0310723866 dated 13.02.2013

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Import Item No. 2 from "Methacrylate" to "Methyl Methacrylate".

Accordingly, the Committee decided to amend the description of Import Item No. 2 to read as "Methyl Methacrylate".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 30/AM14 held on 23.10.2013 (Case No. 1/52/87-ALC1/2012).

Case No. A-188	KLJ POLYMERS & CHEMICALS LTD.	HQ F. No. 01/87/050/00156/AM15/DES-VII	Status: Approved
NC No.:40/AM15 Dated: 31.12.2014	Adv. Lic. No. 0510388786 dated 18.06.2014	RLA F. No. 05/23/040/00117/AM15	

Request: Amendment in the description of Import Item No. 2 against Advance Authorization No. 0510388786 dated 18.06.2014

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Import Item No. 2 from "Synthetic Rubber (Grade RB 800)" to "Synthetic Rubber (Grade RB 840)".

Accordingly, the Committee decided to amend the description of Import Item No. 2 to read as "Synthetic Rubber (Grade RB 840)".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 23/AM15 held on 08.10.2014 (Case No. 3/21/87-ALC1/2014).

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Case No. A-189	GOVIND RUBBER LTD.	HQ F. No. 01/87/050/00321/AM14/DES-VII	Status: Approved
NC No.:40/AM15 Date: 31.12.2014	Adv. Lic. No. 3010097491 dated 10.10.2013	RLA F. No. 30/24/040/00031/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010097491 dated 10.10.2013

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/299/2013-TSW dated 21.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 kg of export product)
Special Natural Rubber Bicycle Tubes (Excluding the weight of valve) (containing minimum 73.5% rubber content)	2,50,000 kg	1. Natural Rubber	66.00 kg
		2. Synthetic Rubber SBR 1502 / PBR	11.20 kg
		3. Carbon Black	23.80 kg
		4. Rubber Chemicals: Antioxidants / Accelerator	2.50 kg
		5. Zinc Oxide	1.50 kg
		6. Brass Scrap	3.80 kg
		7. Folding Boxes / cases, of non corrugated paper board	As per packing policy
		8. Cartoons of corrugated paper of paper board: Boxes	As per packing policy

Note: The CIF value of Rubber Chemicals should not exceed 7% of FOB value of exports.

RLA may take consequential action as per Policy / Procedures.

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ONLINE CASES

Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:14.01.2015
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			
Case No.:15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:14.01.2015
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			
Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:14.01.2015
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			
Case No.:54/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:14.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:14.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			
Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:14.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			
Case No.:22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:14.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			
Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/52/2014-PC.II dated 23.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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Case No.:3/22/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00191/AM15/	RLA File :03/94/040/00092/AM15/	Lic.No/Date:0310781090 08.05.2014	Defer Date:21.01.2015
Decision: In response to D/L dated 17.10.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			

Case No.:12/14/87-ALC1/2014	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00122/AM15/	RLA File :30/24/040/00010/AM15/	Lic.No/Date:3010102613 22.05.2014	Defer Date:21.01.2015
Decision: In response to D/L dated 29.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.12.2014. Comments awaited from D/o C&PC.			

Case No.:1/16/87-ALC1/2014	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00141/AM15/	RLA File :52/24/040/00014/AM15/	Lic.No/Date:5210041147 03.07.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.12.2014. Comments awaited from D/o C&PC.			

Case No.:8/21/87-ALC1/2014	Party Name:WELBROS FOAM INDUSTRIES	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00161/AM15/	RLA File :05/24/040/00163/AM15/	Lic.No/Date:0510389662 11.07.2014	Defer Date:21.01.2015
Decision: In response to D/L dated 29.10.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.12.2014. Comments awaited from D/o C&PC.			

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Case No.: 29/32/87-ALC1/2014	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date: 40/87-ALC1/2014 31.12.2014	Status: Approved
HQ File :01/87/050/00305/AM15/	RLA File :03/95/040/00314/AM15/	Lic.No/Date: 0310786807 14.07.2014	
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 35/87-ALC1/2012 dated 05.12.2012 in Case No. 3/12/87-ALC1/2012, following adhoc norms are approved:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene / Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg

Case No.:1/40/87-ALC1/2014	Party Name:ALEXIA PANELS	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
14 HQ File :01/87/050/00341/AM15/	RLA File :61/24/040/00029/AM15/	Lic.No/Date:6110001228 31.07.2014	Defer Date:21.01.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Case No.:4/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Deferred
15 HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:14.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
6 HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:14.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:5/30/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
7 HQ File :01/87/050/00227/AM15/	RLA File :02/24/040/00092/AM15/	Lic.No/Date:0210204772 13.08.2014	Defer Date:14.01.2015
Decision: A D/L No. 7/138/2014-TSW dated 10.11.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 09.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:11/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
8 HQ File :01/87/050/00287/AM15/	RLA File :03/94/040/00472/AM15/	Lic.No/Date:0310788246 21.08.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:12/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
9 HQ File :01/87/050/00288/AM15/	RLA File :03/94/040/00473/AM15/	Lic.No/Date:0310788247 21.08.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:27/30/87-ALC1/2014	Party Name:NOSLAR INTERNATIONAL LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
20 HQ File :01/87/050/00249/AM15/	RLA File :05/24/040/00225/AM15/	Lic.No/Date:0510390714 22.08.2014	Defer Date:14.01.2015
Decision: In response to D/L dated 07.11.2014 issued by DIPP, the firm had submitted its reply, a copy of which was forwarded to DIPP on 16.12.2014. Comments awaited from DIPP.			

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Case No.:5/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
21 HQ File :01/87/050/00314/AM15/	RLA File :02/24/040/00103/AM15/	Lic.No/Date:0210204908 02.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:3/30/87-ALC1/2014	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
22 HQ File :01/87/050/00225/AM15/	RLA File :05/24/040/00259/AM15/	Lic.No/Date:0510390989 04.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 29.12.2014. Comments awaited from D/o C&PC.			

Case No.:17/32/87-ALC1/2014	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
23 HQ File :01/87/050/00293/AM15/	RLA File :03/94/040/00548/AM15/	Lic.No/Date:0310788923 09.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:6/36/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
24 HQ File :01/87/050/00315/AM15/	RLA File :02/24/040/00120/AM15/	Lic.No/Date:0210204965 11.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:19/36/87-ALC1/2014	Party Name:BALAJI AMINES LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
25 HQ File :01/87/050/00328/AM15/	RLA File :31/83/040/00102/AM15/	Lic.No/Date:3110064876 11.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

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Case No.:41/30/87-ALC1/2014	Party Name:FORECH INDIA LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00263/AM15/	RLA File :05/23/040/00237/AM15/	Lic.No/Date:0510391124 15.09.2014	Defer Date:14.01.2015
Decision: A D/L No. 7/280/2014-TSW dated 07.11.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:2/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00311/AM15/	RLA File :02/24/040/00015/AM15/	Lic.No/Date:0210204984 16.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:3/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00312/AM15/	RLA File :02/24/040/00070/AM15/	Lic.No/Date:0210204985 16.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:4/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00313/AM15/	RLA File :02/24/040/00086/AM15/	Lic.No/Date:0210204986 16.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:7/36/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
HQ File :01/87/050/00316/AM15/	RLA File :02/24/040/00126/AM15/	Lic.No/Date:0210204982 16.09.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

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	Case No.: 20/36/87-ALC1/2014	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 40/87-ALC1/2014 31.12.2014	Status: Deferred
31	HQ File :01/87/050/00329/AM15/	RLA File :31/83/040/00117/AM15/	Lic.No/Date: 3110064888 16.09.2014	Defer Date:21.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			
	Case No.: 21/36/87-ALC1/2014	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 40/87-ALC1/2014 31.12.2014	Status: Deferred
32	HQ File :01/87/050/00330/AM15/	RLA File :31/83/040/00139/AM15/	Lic.No/Date: 3110064912 22.09.2014	Defer Date:21.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			
	Case No.: 23/36/87-ALC1/2014	Party Name: GRASIM INDUSTRIES LTD.,	Meet No/Date: 40/87-ALC1/2014 31.12.2014	Status: Deferred
33	HQ File :01/87/050/00332/AM15/	RLA File :34/24/040/00154/AM15/	Lic.No/Date: 3410040571 23.09.2014	Defer Date:21.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			
	Case No.: 22/36/87-ALC1/2014	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 40/87-ALC1/2014 31.12.2014	Status: Deferred
34	HQ File :01/87/050/00331/AM15/	RLA File :31/83/040/00141/AM15/	Lic.No/Date: 3110064924 25.09.2014	Defer Date:21.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			
	Case No.: 28/32/87-ALC1/2014	Party Name: SHAKUN POLYMERS LIMITED,	Meet No/Date: 40/87-ALC1/2014 31.12.2014	Status: Deferred
35	HQ File :01/87/050/00304/AM15/	RLA File :34/24/040/00166/AM15/	Lic.No/Date: 3410040583 29.09.2014	Defer Date:21.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

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Case No.:45/30/87-ALC1/2014	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Deferred
36 HQ File :01/87/050/00267/AM15/	RLA File :32/24/040/00015/AM15/	Lic.No/Date:3210077265 01.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:2/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Deferred
37 HQ File :01/87/050/00224/AM15/	RLA File :31/83/040/00142/AM15/	Lic.No/Date:3110064954 08.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:1/31/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Approved
HQ File :01/87/050/00270/AM15/	RLA File :05/24/040/00299/AM15/	Lic.No/Date:0510391496 08.10.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 24.12.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Grade Soft for Gumboot (in various colours)	1 kg	1. PVC Resin	0.500 kg
		2. Di Octyl Phthalate	0.380 kg
		3. Calcium Carbonate	0.090 kg
		4. Stabilizer Hansa DIS T-4	0.0075 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:24/32/87-ALC1/2014	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
19 HQ File :01/87/050/00300/AM15/	RLA File :04/24/040/00165/AM15/	Lic.No/Date:0410159538 08.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:6/31/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
40 HQ File :01/87/050/00275/AM15/	RLA File :15/24/040/00012/AM15/	Lic.No/Date:1510022028 09.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2014. Comments awaited from D/o C&PC.			

Case No.:23/32/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
41 HQ File :01/87/050/00299/AM15/	RLA File :04/24/040/00114/AM15/	Lic.No/Date:0410159570 13.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:8/36/87-ALC1/2014	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
42 HQ File :01/87/050/00317/AM15/	RLA File :05/23/040/00245/AM15/	Lic.No/Date:0510391593 15.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

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Case No.:17/36/87- ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Approved
HQ File 1/87/050/00326/AM15/	RLA File :30/24/040/00034/AM15/	Lic.No/Date:3010103191 17.10.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/69/2014-TSW dated 31.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 MT of export product)
Special Nylon High Speed Bicycle Tyres with (Min. 7.5%) EPDM	300 MT	1. Natural Rubber	22.23 MT
		2. Synthetic Rubber (PBR)	5.00 MT
		3. Synthetic Rubber (SBR-1502)	6.34 MT
		4. Synthetic Rubber EPDM	8.00 MT
		5. Carbon Black (N-330, N-550, N-660)	17.35 MT
		6. Rubber Chemicals (Anti-oxidants)	0.99 MT
		7. Rubber Chemicals (Accelerator)	0.99 MT
		8. Nylon Tyre Cord Fabric Dipped (N6-420 D/1, N66-420 D/1, N6-840 D/1, Duraskin with RFL)	12.00 MT
Note: Import Item No. 6 & 7 is allowed upto 7% of FOB value of export as per Hand Book of Procedure (Vol. II).			
RLA may take consequential action as per Policy / Procedures.			

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Case No.:18/36/87- ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Approved
HQ File :1/87/050/00327/AM15/	RLA File :30/24/040/00035/AM15/	Lic.No/Date:3010103192 17.10.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/69/2014-TSW dated 31.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 MT of export product)
Special Bicycle Nylon Tyres Foldable	50 MT	1. Natural Rubber	24.00 MT
		2. Synthetic Rubber (SBR-1502)	15.00 MT
		3. Synthetic Rubber EPDM	9.00 MT
		4. Carbon Black (N-330, N-550, N-660)	17.35 MT
		5. Precipitated Silica	4.26 MT
		6. Rubber Chemicals (Anti-oxidants)	1.26 MT
		7. Rubber Chemicals (Accelerators)	1.26 MT
		8. Zinc Ingot	1.312 MT
		9. Misc. Chemicals (Paraffin Wax)	8.260 MT
		10. Nylon Tyre Cord Fabric Dipped (N6-420 D/1, N66-420 D/1, N6-840 D/1, Duraskin with RFL)	12.00 MT
		11. Cotton Chafer	Net + 5%
		12. Aramid Bead Wire (in ring form)	5.20 MT

Note: 1. Import Item No. 6 & 7 is allowed upto 7% of FOB value of export as per Hand Book of Procedure (Vol. II).

2. Import Item No. 9 is allowed upto 2% of FOB value of export as per Hand Book of Procedure (Vol.II).

RLA may take consequential action as per Policy / Procedures.

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Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India

Case No.:24/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
45 HQ File :01/87/050/00333/AM15/	RLA File :34/24/040/00176/AM15/	Lic.No/Date:3410040622 17.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:9/36/87-ALC1/2014	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
46 HQ File :01/87/050/00318/AM15/	RLA File :05/23/040/00318/AM15/	Lic.No/Date:0510391658 20.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:13/36/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
47 HQ File :01/87/050/00322/AM15/	RLA File :08/24/040/00271/AM15/	Lic.No/Date:0810133644 20.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:1/36/87-ALC1/2014	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
48 HQ File :01/87/050/00310/AM15/	RLA File :52/24/040/00038/AM15/	Lic.No/Date:5210041273 21.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:12/36/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
49 HQ File :01/87/050/00321/AM15/	RLA File :08/24/040/00267/AM15/	Lic.No/Date:0810133661 21.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

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Case No.:14/36/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Deferred
50 HQ File :01/87/050/00323/AM15/	RLA File :08/24/040/00278/AM15/	Lic.No/Date:0810133660 21.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:15/36/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Deferred
51 HQ File :01/87/050/00324/AM15/	RLA File :08/24/040/00286/AM15/	Lic.No/Date:0810133659 21.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:25/36/87- ALC1/2014	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Approved
HQ File 01/87/050/00334/AM15/	RLA File :34/24/040/00185/AM15/	Lic.No/Date:3410040629 21.10.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2008-PC-II dated 22.12.2014, the Committee approved following adhoc norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polytetrafluoroethylene (Dispersion Grade) – GN Series	1 kg	1. Methanol	1.039 kg
		2. Fluorspar	3.711 kg
		3. Paraffin Wax	0.008 kg
		4. GX – 902 (Per Fluorinated Aliphatic Carboxylic Acid)	0.012 kg
		5. GX -905 (Per Fluorinated Aliphatic Carboxylic Acid)	0.0004 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:26/36/87-ALC1/2014	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
33 HQ File :01/87/050/00335/AM15/	RLA File :34/24/040/00190/AM15/	Lic.No/Date:3410040630 21.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:10/36/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
34 HQ File :01/87/050/00319/AM15/	RLA File :05/24/040/00272/AM15/	Lic.No/Date:0510391723 22.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:11/36/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
35 HQ File :01/87/050/00320/AM15/	RLA File :05/24/040/00282/AM15/	Lic.No/Date:0510391708 22.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Case No.:1/33/87-ALC1/2014	Party Name:BLS POLYMERS LTD.	Meet No/Date:40/87-ALC1/2014 31.12.2014	Status: Deferred
36 HQ File :01/87/050/00306/AM15/	RLA File :05/23/040/00307/AM15/	Lic.No/Date:0510391807 29.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

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Case No.:16/36/87- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:40/87- ALC1/2014 31.12.2014	Status: Deferred
97 HQ File :01/17/050/00325/AM15/	RLA File :15/24/040/00015/AM15/	Lic.No/Date:1510022032 29.10.2014	Defer Date:21.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.

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